

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2078
ANSWERED ON:24.08.2012
AMBULANCE RATIO TO PEOPLE
Jeyadural Shri S. R.;Kodikunnil Shri Suresh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the World Health Organisation (WHO) has laid down any norms regarding ambulance to people ratio;
- (b) if so, the details thereof;
- (c) whether the ambulance to people ratio is pathetically low in India and if so, the details thereof, State-wise;
- (d) whether the Government proposes to assist State Governments to augment their ambulance fleet and if so, the details thereof; and
- (e) the steps taken by the Government to ensure that ambulance to people ratio is maintained as prescribed by the WHO?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

- (a): No such norms have been laid down by the World Health Organisation (WHO).
- (b): Does not arise in view of (a) above.
- (c): No.
- (d): Under National Rural Health Mission (NRHM) financial assistance is provided to State/UT Governments based on the requirement proposed by the State for ambulance and emergency healthcare services in their annual Programme Implementation Plan. The model for implementation of the programme/particular activity is selected by respective State/UT Governments depending upon their requirement and suitability. Under NRHM, States have been provided with 7218 Emergency Response Services/patient transport ambulances and 7167 other ambulance services as on 31.03.2012.
- (e): Does not arise in view of (a) above.